BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.103/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M.

Name of the Company		Mohit Kumar Day-Vs-Italian Stores Pvt.Ltd.		
Under Section		58/59		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1,	Syamanta Subhm D	os Adv.	for pelinione ORDER	r 09/11/2017

Ld. Counsel for the petitioner is present. Managing Director of the company himself is present in the Curt.

Petitioner is directed to serve copy of the petition on the opposite party and the respondent may file reply within 30 days from today with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days.

List the matter on 21/12/2017.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)